

## 28 Citizen Centric Services at Judicial Service Center

S.No.	Citizen Centric Services	Judicial Court Complex
1	1. Filing at Judicial Services Center and generation of Receipt containing filing number.	Chamba, Dalhousie
2	2. Scrutiny Objection on the District Court Website.	Chamba, Dalhousie
3	3. Push SMS and E-mail facility on filing, registration, listing and disposal of case.	Chamba
4	6. Template for writing judgments given name of court, title, name of parties and date of filing of case.	Chamba, Dalhousie
5	7. Judgments are to be stored in Server, which can be accessed by authorized persons from Court or Copying Agency etc.	Chamba, Dalhousie
6	8. Judgment on Internet Website with search facility.	Chamba, Dalhousie
7	10. Automatic Caveat Checking.	Chamba, Dalhousie
8	11. Cause List on internet(with Searchable Fields)	Chamba, Dalhousie
9	15. Case Status on Internet: a. Case number b. Case Title c. Advocate name d. Court e. Location of Court f. Next date of hearing g. Purpose of listing h. How many times listed for same purpose? i. Lower Court details. If matter is pending in high court. If matter is pending in lower court then information as to whether any appeal/revision has been filed against an order/judgment.	Chamba, Dalhousie
10	16. Orders are to be stored in the Server, which can be accessed by authorized persons from Court or Copying Agency etc.	Chamba, Dalhousie
11	17. Daily Orders on Internet Website.	Chamba, Dalhousie
12	18. Website for each District Court: 1) Websites for each district court. Templates to be designed by NIC. 2) Updation and customization should be user friendly. 3) Court Forms, requirements and sample pleadings for litigants and lawyers on Website. 4) Judges on Leave information on District Court Website with details about Courts handling his/her cases. 5) List of Police Station with concerned Courts to which those police stations are attached. 6) Information regarding pecuniary and territorial jurisdiction of courts. 7) Information on Section/Act wise punishment and bailable/non-bailable.	Chamba, Dalhousie
13	21. Complete Court Fee structure on the District Court Website.	Chamba, Dalhousie
14	25. Written Statement Filing Date/Status on the Internet.	Chamba, Dalhousie